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O.A. No. 675/06

21.01.2013

Hon'ble Mr. Justice S. S. Tiwari, J.M.

Hon'ble Ms. Jayati Chandra, A.M.

Due to full Court reference on account of sad demise of Shri Ratnakar Chaudhari and Shri A. B. Saran, Advocates, the case is adjourned to 05-2-13.

B.O.C.

[Signature]

05/02/2013

Hon Mr Justice S.S. Tiwari, JM

Hon Ms. Jayati Chandra, AM

List revised none appeared for the applicant. Shri A.K. Sinha, learned counsel for the respondents.

None appeared for the applicant for the last several months. It appears that the applicant has lost interest in pursuing this case. The O is accordingly dismissed in default for want prosecution.

J. Ch
AM

[Signature]
JM

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